

to the Wage Board goes to show that we are interested in giving some kind of interim relief to the working journalists and the non-journalists, but at the recent meeting of the Wage Board for Working Journalists held at Bombay, the management representatives raised the question of the capacity of the industry to pay. They wanted that question to be examined.

With regard to the Wage Board for non-journalists, they wanted to know whether this Board was competent to consider this question. They have made a reference to the Government with regard to that.

Shri D. C. Sharma: From the reply given by the hon. Minister, I find that the Wage Boards for Working Journalists and non-journalists are caught in the wheel of the *karma* of questionnaires and their replies, and I think it is a masterpiece of postponement of the decision. May I know if the Government has any power to act irrespective of the recommendations of the Wage Boards in view of the urgency of the situation and also in view of the soaring prices that are prevailing?

Shri D. Sanjivayya: This *karma* of issue of questionnaires and getting replies is the same with regard to all kinds of wage boards. It cannot be different for these Wage Boards for Working Journalists and non-journalists. We would see that matters are expedited as early as possible.

Shri A. P. Sharma: Are Government contemplating to set up any more wage boards and if so what are the industries which they are contemplating and will they be in the public sector or the private sector?

Shri D. Sanjivayya: It is a general question. However, I will answer it. There is a proposal to set up a wage board for port and dock labour and also for the engineering industries.

Shrimati Savitri Nigam: May I know when this wage board was set up and what was the due date for the submission of this report and...

Mr. Speaker: That is enough.

Shri D. Sanjivayya: The wage board for working journalists was established on 12th November 1963 and the wage board for non-journalists was set up on 25th February, 1964. No time-limit had been fixed for the submission of their reports.

Shri K. N. Pande: Interim relief is also part of the wages and so does the Ministry think of referring this issue also?

Shri D. Sanjivayya: I have already stated that with regard to working journalists this issue has been referred to the board and with regard to non-journalists they have received representations direct.

काश्मीर में राष्ट्र संघ के पर्यवेक्षक

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* 425 { श्री प्रकाशवीर शास्त्री :
श्री यशपाल सिंह :
श्री जगदेव सिंह सिद्धान्ती :
श्री विशानचन्द्र सेठ :
श्री रामेश्वर टाटिया :
श्री धवन :
श्री श्री० प्र० यादव :
श्री विठ्ठलनाथ पाण्डेय :

क्या बंदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि काश्मीर में राष्ट्र संघ के पर्यवेक्षकों की संख्या बढ़ाने की दिशा में क्या प्रगति हुई है ?

बंदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्रीमती लक्ष्मी मेनन) : संयुक्त राष्ट्र अधिकारियों ने संयुक्त राष्ट्र प्रेक्षकों की संख्या 5 और बढ़ा दी है और प्रेक्षक दल को एक कैरीबू हवाई जहाज दे दिया है। आशा है कि इस हवाई जहाज से प्रेक्षकों को आने-जाने में अधिक सुविधा होगी।

श्री प्रकाशवीर शास्त्री : मैं यह जानना चाहता हूँ कि संयुक्त राष्ट्र संघ के जो पर्यवेक्षक इस समय जम्मू और काश्मीर राज्य में हैं जब से वे यहां आये हैं तब से पाकिस्तान को उन्होंने कितने केसेज में दोषी पाया है और दोष के परिणामस्वरूप पाकिस्तान को उस का क्या प्रतिफल मिला है ।

अध्यक्ष महोदय : यह तो यहां बहुत दफ़े हो चुका है । इसके फलस्वरूप दोष पर कोई सजा तो दी जाती नहीं । यह तो रेकार्ड ही रहता है । जब यह सवाल सिक्योरिटी कौंसिल में उठेगा तब इसे देखा जायेगा । यह तो सिर्फ रेकार्ड बनता रहता है और कुछ नहीं होता ।

श्री प्रकाशवीर शास्त्री : ऐसा होता है कि संयुक्त राष्ट्र संघ के पर्यवेक्षक इस बात को निश्चित करते हैं कि इस मामले में वास्तव में आक्रमण किया गया है । जब ऐसा होता है तो क्या कोई आर्थिक जुर्माना आदि देना होता है या कुछ और करना होता है ।

Shrimati Lakshmi Menon: That is not the work of the UN Observers. They only see that the cease-fire line is maintained properly and if there is any violation then they take notice of it.

Mr. Speaker: When they give a decree or a decision that one country is guilty of breach of the cease fire line, is any further action taken or it is only a record there.

Shrimati Lakshmi Menon: No further action is taken.

श्री प्रकाशवीर शास्त्री : अभी कल यः परसों पाकिस्तान की ओर से 400 सैनिकों की योजनाबद्ध रूप से एक आक्रमण किया । मैं जानना चाहता हूँ कि क्या संयुक्त राष्ट्र संघ के पर्यवेक्षकों ने उस स्थिति को देखा, और

यदि देखा तो उस के सम्बन्ध में उन्होंने अपना क्या सम्मति दी ।

The Minister of Defence (Shri Y. B. Chavan): I am making a statement about these matters immediately after Question Hour. If the hon. Members want to put questions about it later on it will be much better because I am giving all the details.

Mr. Speaker: I may not allow at that moment. Mr. Yashpal Singh.

Shri S. M. Banerjee: Will it be on the cease-fire violations?

Mr. Speaker: He is making a statement on cease fire violations?

Shri Y. B. Chavan: Yes, Sir. There is one more specific question about violations.

Shri Hari Vishnu Kamath: That may not be reached.

Mr. Speaker: The hon. Minister would make a statement. I have been collecting all these notices that have been given during the last few days and I will allow an opportunity to all those Members who had given these notices.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि यह सीज फ़ायर लाइन कितनी लम्बी है और कितने पर्यवेक्षक उस पर काम कर रहे हैं । क्या यह सड़ है कि जब हमारे यहां वायोलेशन होता है तो वह कोई एक्शन नहीं लेते हैं, लेकिन इस वक्त उन की जीप गाड़ियों पर गोलियां चलती हैं तब वे एक्शन लेते हैं ।

Shrimati Lakshmi Menon: The cease-fire line is 570 miles and there are 39 observers.

Shri Ranga: We could not hear. She goes at the pace of the Punjab Mail.

Mr. Speaker: The Punjab Mail is not as fast as the Grand Trunk Express!

Shrimati Lakshmi Menon: The length of the cease-fire line is 570 miles, and the number of observers as on 1st September, 1964 is 39.

श्री जगदेव सिंह सिद्धान्ति : मैं जानना चाहता हूँ कि यह जो पर्यवेक्षकों के बढ़ने की मांग की गई है क्या वह भारत सरकार की ओर से की गई है। यदि भारत ने यह मांग की है तो क्यों की।

Shrimati Lakshmi Menon: No, Sir.

Mr. Speaker: His question is whether this request has been made by the Government of India—the request for an increase in the number of observers.

Shrimati Lakshmi Menon: We did not make the request.

Shri Rameshwar Tantia: May I know whether the Jammu and Kashmir Government complained regarding the activities of some of the UN observers and, if so, may I know whether the Government made an enquiry into that?

Shrimati Lakshmi Menon: I want a definite notice for that.

Shri Kapur Singh: Does the increase in the number of UN observers as a rule tend to increase or decrease the violations of the cease-fire line?

Mr. Speaker: Order, order. Shri Shivaji Rao S. Deshmukh.

Shri Shivaji Rao S. Deshmukh: May I know whether it is a fact that the alleged increase in the number of UN observers has no relationship with the extension of the demilitarised zone on the cease-fire line?

Shrimati Lakshmi Menon: No, Sir.

Shri Hem Barua: Although the Minister of State in the Ministry of External Affairs has just now said that India has never requested for an increase in the number of observers of the UN team, the hon. Minister of Defence said on the floor of this House that India requested for an increase and all that; whatever that might be, in view of the mounting violation of the cease-fire line by Pakistan, may I know if our Government are convinced of the urgency of increasing the number of the observers of the UN team and, if so, may I know what steps have the Government taken to bring this to the notice of the Security Council?

Shrimati Lakshmi Menon: The UN team visited India about some months ago and then after inspecting the cease-fire line—

Mr. Speaker: I also have an impression that the Defence Minister did say like that.

The Minister of Defence (Shri Y. B. Chavan): It is a fact that, really speaking, we did make the suggestion. When Mr. Bunche visited India, I did make that suggestion to him also. I do confirm that statement.

Shri Hari Vishnu Kamath: Was it not accepted? (*Interruption*).

Shri Ranga: She gave a different answer.

Shri Hem Barua: Sir, on a point of order, and I request you to excuse me for raising it. The Defence Minister just now admitted that he has made the request, and on the face of that, the Minister of State in the Ministry of External Affairs says that Indian has never requested them for an increase.

Mr. Speaker: Therefore, the statement made by the Minister of State in the Ministry of External Affairs was not correct, and that has been corrected. Now, what else does he want?

Shri Ranga: One Minister says one thing, one particular statement, and another Minister says another thing. When we asked the other Minister, he was good enough to say no. Is that the way this Government is functioning? Are we to accept such statements here? I do not know which Minister's duty it is; but surely, it is the duty of the Government to apologise for making such incorrect statements. (*Interruption*).

Shri Hem Barua: It affects the security of the country and there should be a certain amount of co-ordination among the Ministers.

Mr. Speaker: The Ministers have taken note or would take note of the proceedings that have taken place.

Shri Hari Vishnu Kamath: The Defence Minister had not finished his statement, when he was interrupted. (*Interruption*).

Mr. Speaker: Order, order. It stands corrected.

Shrimati Lakshmi Menon: The question was asked whether the number of observers has been increased. I said yes. The number has been increased by five. This increase was not due to the suggestion made by the Government. This has not been at our request. That is what I said. (*Interruption*).

Mr. Speaker: Order, order. Several Hon. Members are standing. They should sit down now. We are dealing with the question.

Shri Ranga: Surely, they are expected to give answers with a due sense of responsibility.

Mr. Speaker: I have called everybody to order. But the hon. Member is still on his legs and pressing it; would he take me along with him or would he allow me to proceed?

Shri Ranga: Certainly, I allow it, Sir.

Mr. Speaker: That is very good; I am very happy in that company. The question is this:

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): May I say a word, Sir? Wherever we make mistakes I think we should immediately accept it. The other day, I myself made a statement: I had stated something about Pandit Jawaharlal Nehru's will, and I came up to the House to correct it. Sometimes it does happen that the Minister of State does not see a particular file. It might be disposed of by the Minister directly. In regard to this matter, the fact is that we did represent; we did tell the authorities there that they—the U.N. Observers—should strengthen themselves and they readily agreed to it. They took some time. As Mrs. Menon said, they have now added five people.

Mr. Speaker: But Mrs. Menon said that the increase was not due to our request.

Shri Lal Bahadur Shastri: Therefore I got up and I thought I should make the final statement. This should be taken as the final thing.

Some Hon. Members rose—

Mr. Speaker: Not so many at a time. I would request hon. Members again that when one Member is identified, the other must sit down immediately. Then alone we can proceed in an orderly manner.

Dr. L. M. Singhvi: In view of the increasing violations of the ceasefire line by Pakistani troops, has the Defence Minister ever considered or

discussed the possibility of asking a larger number of United Nations troops to avert such violations?

Shri Y. B. Chavan: No, Sir.

Shri S. M. Banerjee: When we have asked for more UN observers, I want to know whether with the increase in their number, the violations are also being increased.

Mr. Speaker: Order, order. That has been put and I did not allow it.

Shri S. M. Banerjee: What is the use of such observers, I do not know. What is the specific function of these observers? Is it a fact that with the increase in their number, violations have increased and they are unable to function?

Mr. Speaker: I do not allow that question. The function of the observers is to observe. Then, if they are not there on the spot, the thing is to be brought to their notice by any country that feels aggrieved. With the increase in the number of observers, of course they would be available at a greater number of posts. That is all. Whether they can decrease the number of violations or other offences—that is not possible.

Shri Shinkre: As the number of cease-fire violations by Pakistan is increasing day by day and practically the cease-fire line is made of no value, will Government or the Defence Ministry at all consider the possibility of further action directly without any interference from the UN Organisation?

Mr. Speaker: That is always there; we are also accused in many cases.

श्री रामेश्वरानन्द : मैं यह जानना चाहता हूँ कि जब से काश्मीर में प्रेक्षक आए हैं तब से आज तक पाकिस्तान ने कितनी बार हमारी सीमा का उल्लंघन किया है और भारत की सेना ने कितनी बार पाकिस्तान की सीमा का उल्लंघन किया है ?

अध्यक्ष महोदय : यह सवाल पैदा नहीं होता ।

श्री के० दे० मालवीय : पर्यवेक्षकों की जगह पर सेना का जो सुझाव दिया गया है क्या गवर्नमेंट नहीं समझती कि यह हमारे इंटरैस्ट में नितान्त हानिकारक होगा ?

बंदेशिक-कार्य मंत्री (श्री स्वर्ण सिंह) : इसीलिए तो डिफेंस मिनिस्टर साहब ने कहा कि हम बिल्कुल यह नहीं सोच रहे ।

श्री यशवन्त राव चव्हाण : मैंने तो कहा कि यह मांग हमने अभी भी नहीं की है ।

Shri Harish Chandra Mathur: At one time we had asked for a reduction in the number of UN observers, and the number was reduced. We had also insisted that no personnel from USA might be there. May I know how the situation has changed now?

Shrimati Lakshmi Menon: There are no personnel from USA. The countries represented are Australia, Belgium, Canada, Chile, Denmark, Finland, Italy, New Zealand, Norway, Sweden and Uruguay.

Shri Harish Chandra Mathur: My question was, at one time we ourselves asked for the number to be reduced and the US observers to be withdrawn. May I know how the position has changed? Why do we want now a larger number of observers?

Mr. Speaker: Number of violations had increased and we....

Shri Harish Chandra Mathur: I want to know whether it is because of increased number of violations that we asked for an increase in the number of observers?

Mr. Speaker: He wants to know why this increase has been asked for when we had previously asked for a decrease?

Shrimati Lakshmi Menon: The United Nations Organisation sends its own representatives and it was found necessary to increase the number of observers; therefore, it was increased.

Mr. Speaker: Next Question—Shri M. L. Dwivedi:

Shri M. L. Dwivedi: Question No. 426.

Shri Hem Barua: Sir, I rise to a point of order. Again, the hon. Minister by her statement . . .

Mr. Speaker: Order, order. The previous Question is over and the next question has not yet been answered; how does a point of order arise in between the two?

Shri Hem Barua: It arises from the last reply given by the hon. Minister.

Mr. Speaker: That reply was to a supplementary on the previous question. That is over. We have proceeded to the next question. I may be allowed to go a little faster—I am being obstructed.

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* 426. { श्री म० ला० द्विवेदी :
श्रीमती सावित्री निगम :
श्री स० चं० सामन्त :
श्री सुबोध हंसदा :
श्री कजरोलकर :
श्री सोलंकी :
श्री दी० चं० शर्मा :

क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

क्या डाक द्वारा भेजने के बजाये सभी तारों को यथासंभव शीघ्र तार के द्वारा ही भेजने को सरकार ने कोई योजना बनाई है ;

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं, तथा उसके क्या परिणाम निकले हैं; और

(ग) क्या विश्व उपग्रह संचार पद्धति में भाग लेने का सरकार का विचार है तथा यदि हां, तो उसके क्या लाभ होंगे ?

संचार विभाग में उपमंत्री (श्री भगवती):

(क) जी नहीं । कोई नई योजना बनाना आवश्यक नहीं है क्योंकि तार-सेवा का उद्देश्य सभी तार-सन्देशों को तार द्वारा यथासंभव शीघ्र भेजना है । तारों को डाक द्वारा तो कभी-कभी तब भेजना पड़ता है जब कि सामान्य तार-सम्बन्ध टूट जाते हैं और उचित समय के भीतर फिर से नहीं जुड़ पाते ।

(ख) प्रश्न ही नहीं उठता ।

(ग) प्रस्ताव पर विचार हो रहा है । आशा है कि विश्व उपग्रह संचार पद्धति के अन्तर्राष्ट्रीय दूर-संचार सुविधाओं में और सुधार हो जाएगा तथा परियात को संभालने की क्षमता और अधिक बढ़ जाएगी ।
I shall read the answer in English.

Mr. Speaker: No. When there is simultaneous translation.....

Shri P. Venkatasubbaiah: The English version of this particular question was not being given.

Shri Umanath: There was no translation.

Mr. Speaker: I am sorry if it was not there.

Shri S. M. Banerjee: He could not understand.

Mr. Speaker: Order, order. I am very helpless in certain circumstances. Leaving this particular instance aside, I just want to enquire from hon. Members, how is our translation working?

Shri Hari Vishnu Kamath: On the whole it is satisfactory.